

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

32. C.A.(CAA) 169/MB/2022

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2022**

**NAME OF THE PARTIES: Rabbit Hole Entertainment Private
Limited**

APPEARANCE :

FOR THE PETITIONER : CA Niti Gutka i/b ZADN & Associates

Section: 230-232 of the Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **07.10.2022** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

26.09.2022

Sapana

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)